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BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, BOMBAY

ORIGINAL APPLICATION NO. 446/91

Shri S.P.N.Bhambi,

....applicant

Vs

The Ministry of Law and  
Justice ~~fax~~, New Delhi.

... Respondent

CORAM : HON'BLE SHRI M.Y.PRIOLKAR, MEMBER (A)

HON'BLE SHRI T.C.REDDY, MEMBER (J)

Appearance

Mr.D.V.Gangal, Adv,  
for the applicant

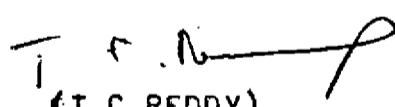
MR.J.G.Savant, Adv,  
for the respondent.

ORAL JUDGEMENT

DATED 20TH SPT 1991

(PER : M.Y.PRIOLKAR), M/A

Mr.D.V.Gangal, counsel for the applicant, wished  
to withdraw<sup>which</sup> the application is accordingly dismissed as  
withdrawn, with no order as to costs.

  
(T.C.REDDY)

  
(M.Y.PRIOLKAR)  
M(A)